HIGH COURT OF JUDICATURE AT ALLAHABAD

CRIMINAL MISC. WRIT PETITION No. - 18606 of 2025

Phool Chandra Yadav

.....Petitioner(s)

Versus

State Of Uttar Pradesh And 5 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Dinesh Kumar Pandey
Counsel for Respondent(s)	:	G.A.

Court No. - 43

HON'BLE SIDDHARTHA VARMA, J.
HON'BLE ABDUL SHAHID, J.

1. Upon being informed by the learned AGA that a final report has been submitted, learned counsel for the petitioner prays that the writ petition be dismissed as not pressed.

2. Learned AGA has no objection to the dismissal of the writ petition.

3. The writ petition, is, accordingly, dismissed as not pressed.

(Abdul Shahid,J.) (Siddhartha Varma,J.)

September 17, 2025
PK

Digitally signed by :-
PRAVEEN KUMAR
High Court of Judicature at Allahabad